

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.02.2022 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2812 of 2021 in Comp. App. (AT) (Ins) No. 842 of 2021	State Tax Department Vs. Electra Accumulators Ltd. & Anr.	Maulik Nanavati	
2.	Comp. App (AT) (Ins) No. 1369 of 2019	Kunal Finance & Credit Pvt. Ltd & Anr. Vs. Tirumala Projects Pvt. Ltd.	Richa Sandilya	Debjani Chatterjee
3.	Comp. App (AT) (Ins) No. 923 of 2020	Ceasefire Industries Pvt. Ltd. Vs. Cambay SEZ Hotels Ltd.	Keith Varghese	Garvit Khandelwal
4.	Comp. App. (AT) (Ins) No. 738 of 2021 & I.A. No. 1954 of 2021	Mukesh Sharma & Ors. Vs. Earthcon Universal Infratech Pvt. Ltd. & Anr.	Rakesh Mittal	Shikhil Suri Nikita Thapar-R2

For Directions

5.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr. With	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI Hemant Mehta-IRP Darpan Sachdeva- Intervenor
6.	Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta & Anr. With	Smriti Churiwal	Hemant J Mehta-R2 Ichha Kalash-SBI P.B.A. Srinivasan Abhijeet Sinha Aditya Sukla
7.	Contempt Case (AT) No.10 of 2021 Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta and Anr. With	Utsav Mukherjee	Anjali Sharma
8.	Comp. App. (AT) (Ins) No. 1095 of 2021	Darshan Gandhi Vs. Sankalp Realty Pvt. Ltd. & Ors.	Utsav Mukherjee	Chetan Kapadia Dhrumil Shah-R1 Anjali Sharma-R2

9.	Comp. App. (AT) (Ins) No. 1466 of 2019	Gaurav Dilipraj Panwar Vs. Raksha Bullion & Anr.	Saurabh Ajay Gupta	Rajendra Beniwal- RP Harsh Surana-R1 Kumar Sumit-R2
10.	Comp. App. (AT) (Ins) No. 371 of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber-R1 Brijendra Mishra, IRP
11.	Comp. App. (AT) (Ins) No. 973 of 2020	Boldrocchi India Pvt. Ltd. Vs. EPC Construction India Ltd. & Anr.	Puja Jain	Swarnendu Chatterjee Vatsala Bhatt
12.	Comp. App. (AT) (Ins) No. 727 of 2021	Global Enterprise Logistics Pte. Ltd. Vs. Vivek Shukla & Anr.	Divyanshu Rai	Shohit Chaudhry-R1
13.	Comp. App. (AT) (Ins) No. 762 of 2021	Neha Khanna & Anr. Vs. Tybros Infratech Pvt. Ltd.	Akshat Bajpai	
14.	Comp. App. (AT) (Ins) No. 859 of 2021	Edelweiss Rural & Corporate Services Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. With	Kartik Nagarkatti	Shally Bhasin Victor Das Nabhavi Agarwal
15.	Comp. App. (AT) (Ins) No. 937 of 2021	The Karur Vysya Bank Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr. With	M V Kini Mohd. Azeem Khan	Rajesh Srivastava-R2
16.	Comp. App. (AT) (Ins) No. 20 of 2022	Union Bank of India Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr.	Nirupama Kar	Madhavi Agrawal Victor Das-R1 Rajesh Srivastava- R2
17.	Comp. App. (AT) (Ins) No. 888 of 2021 & I.A No. 2382 of 2021	Magnate Industries LLP Vs. Safal Developers Pvt. Ltd.	Ryan Dsouza	Juris Consillis Anmol Bartaria Vibhav Krishn
18.	Comp. App. (AT) No. 87 of 2020 & I.A. No. 1446 of 2021	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors. With	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
19.	Comp. App. (AT) No. 204 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi
20.	Comp. App. (AT) No. 109 of 2020 & I.A. No. 2528 of 2021	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta Purti Marwaha Gupta-R1

For Admission (Fresh Case)

21.	Comp. App. (AT) (Ins) No. 117 of 2022	SGA Fashion Pvt. Ltd. Vs. CMA Sandeep Kumar Bhatt	Ashutosh Gupta	
-----	---	---	----------------	--

For Admission (After Notice)

22.	Comp. App. (AT) No. 161 of 2021	The Registrar of Companies Vs. Protrans Supply Chain Management Pvt. Ltd.	Mangesh Jadhav	Hemant Sethi Hrshikesh Wagh Gaurav H. Seth-R1 to R3
-----	------------------------------------	--	----------------	--

For Hearing

23.	Comp. App. (AT) No. 102 of 2020 (PH)	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	Anindita Mitra	Abhinav Hansaria- R3
24.	Comp. App. (AT) No. 103 of 2020 (PH)	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mitra-R5, R7, R12, R13 & R14
25.	Comp. App. (AT) No. 104 of 2020 (PH)	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria-R3 Anindita Mitra-R6, R8, R13, R14 & R15
26.	Comp. App. (AT) No. 113 of 2020 (PH)	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria- R1
27.	Comp. App. (AT) (Ins) No. 780 of 2020	Mukesh N. Desai Vs. Piyush Patel & Ors.	Rajendra Beniwal	Dhiren R. Dave-R1, R2 & R4 Sumit Kansal-R3
28.	Comp. App. (AT) (Ins) No. 880 of 2021	Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors.	Aman Gandhi	Mustaf Mahesh Agarwal C. Rashmikant Kamaldeep Dayal Sunil Mittal-R1 Sumant Batra Santosh K. Ray-R2
29.	Comp. App. (AT) No. 322 of 2019	Parvinder Singh Sawhney Vs. Sawhney Export House Pvt. Ltd. & Ors.	Sonam Anand	Rajan Sabharwal Parth Bhatia

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar